

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 1304-1305/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

Date : 26-11-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Satish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for Appellant is present.

Ld. Counsel for respondent is present.

Respondent No. 1 is granted four weeks' time, to file the
counter affidavit.

Await return of service of notice already issued to Respondent
No. 2

List again on 03.02.2020.

SURINDER S. RATHI
Registrar

pm